

(d) whether any legal hurdle exists in the establishment of a bench of the Allahabad High Court at Agra and a bench of Uttar Pradesh High Court in Western Uttar Pradesh as per the recommendations of the Jaswant Singh Commission's Report;

(e) if so, the details thereof;

(f) the total amount spent on Jaswant Singh's Commission; and

(g) the time by which a final decision to set up a bench of Allahabad High Court at Agra and a bench of U.P. High Court in Western Uttar Pradesh are likely to be set up?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) to (c): No specific, complete proposal has been received from the Government of Uttar Pradesh, in consultation with the Chief Justice of the Allahabad High Court, in pursuance of the recommendations of the Juswant Singh Commission.

(d) and (e): No, Sir. However, Necessary infrastructural facilities for the establishment of the High Court bench are to be provided by the State Government. Day to day administration is to be looked after by the Chief Justice of the High Court. The Bar is an integral part of the judicial system. Therefore, it is necessary that there is a consensus amongst the Bar, the Bench and the State Government before the matter is considered by the Central Government.

(f) A sum of Rs. 29.95 lakhs was spent on the Jaswant Singh Commission.

(g) It is not possible to indicate the time by which a decision is likely to be taken in this regard.

Environment Projects in the Country

4759. SHRIMATI RANI CHITRALEHA BHONSLE :
SHRI SURENDRA PRASAD
YADAV (JAHANABAD) :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the name of Centrally sponsored environmental projects launched in the States of Maharashtra and Bihar during the last three years, district-wise;

(b) the achievement made thereunder and the amount of assistance provided for each project; and

(c) the details of projects proposed to be started in the near future in the country, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) and (b): The details of Centrally Sponsored Environmental Projects launched in the States of Maharashtra and Bihar during the last three years alongwith achievements made thereunder and the amount of assistance provided by the Ministry are given in the Statement enclosed.

(c) All the ongoing projects are likely to be continued in the country in the near future.

Statement

(Rs. in lakh)

S. No.	Name of the Scheme	Broad Objectives	Status	Achievements during the last three years 1995-96, 1996-97 & 1997-98		States/Districts/Towns covered
				Financial	Physical	
1	2	3	4	5	6	7
1.	Assistance to Botanic Garden	To augment conservation and propagation of rare and endemic plant genetic resource	Ongoing	4.60	2 Botanic Gardens covered	Maharashtra Pune Bombay
				10.27	1 Botanic Garden covered	Bihar Bodhgaya

1	2	3	4	5	6	7
2.	Common Effluent Treatment Plants (CETP)-World Bank Project on Industrial Pollution Control	Setting up of CETT	Ongoing	198.93	9 CETPs have been supported	Maharashtra Assistance is given to State Pollution Control Board
3.	Abatement of Pollution	Assistance for strengthening State Pollution Control Boards Departments of Environment	Ongoing	1.00	Constitution of Pollution Awareness and Assistance Centre	Maharashtra Assistance is given to State Pollution Control Board
				22.80	Constitution of Pollution Awareness and Assistance Centre Mobile Lab and Laboratory Equipment	Bihar Assistance is given to State Pollution Control Board
4.	Ganga Action Plan Phase-II (Towns under Supreme Court directives)	Abatement of river water Pollution	Ongoing	13.72	The DPRs are being revised by State Govt. under Supreme Court directives. No. DPR has been approved as yet.	Bihar Mokamah Kahelgaon Hazipur
5.	Ganga Action Plan Phase-II (Mainstem)	Abatement of river water Pollution	Ongoing	135.50	18 schemes have been approved at a cost of Rs. 399 lakhs. No. physical progress of works have been reported by the State Govt.	Bihar Patna, Bhagalpur, Munger, Chapra, Buzar, Arrah, Fatwah, Barh, Barahya, Sultanganj and Sahebganj
6.	Damodar Action Plan	Abatement of river water Pollution	Ongoing	13.31	DPRs have been returned to State Govt. for modification.	Bihar Rangarh, Dugdha, Jharis, Chiranda, Sindi, Telumochu, Sudamdih and Bokarokngall
7.	National River Conservation Plan	Abatement of river Water Pollution	Ongoing	132.20	9 DPRs have been approved at a cost of Rs. 396 lakhs.	Bihar Ranchi Jamshedpur Ghatshila
				257.80	5 DPRs have been approved at a cost of Rs. 260 lakhs.	Maharashtra Karad, Sangli, Nasik and Nanded

Bongaigaon Thermal Power Station

4760. SHRI NRIPEN GOSWAMI : Will the Minister of POWER be pleased to state:

(a) whether the generation, transmission and distribution in respect of Bongaigaon Thermal Power Station (BTPS) are going to be handed over to the private sector;

(b) if so, the details thereof;

(c) whether any assessment of likely impacts of this agreement on the consumers has been made; and

(d) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (d): information is being

collected and will be laid on the Table of the House.

Generation and Consumption of Power in the Country

4761. SHRI RAMKRISHNA BABA PATIL : Will the Minister of POWER be pleased to state the total quantum of power generation and consumption thereof in the States particularly in Maharashtra?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : The State-wise figures of power generation and consumption (availability) in the Country including Maharashtra during 1997-98 are given in the enclosed statement.